

(a) whether a large proportion of fruits and vegetables growth in various parts of the country goes waste due to non-availability of proper storage facility ;

(b) the percentage of total production of fruits and vegetables which become unfit for use ;

(c) the estimated value thereof ; and

(d) whether Government propose to take any arrangement for the protection of this national wealth and if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO) :

(a) to (d) As the subject matter Storage of Fruits and Vegetables is not within the purview of this Ministry, the Ministry has no information on the subject.

House Rent Dues Against Former Central Ministers And M.Ps

105. SHRI M. RAGHUMA REDDY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the amount of arrears of house rent outstanding against former Central Ministers and former Members of Parliament for retaining Government accommodation ; and

(b) the steps taken for recovery of outstanding house rent dues ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) A sum of Rs. 30.24 lakhs is outstanding as on 31.10. 1985.

(b) Apart from taking necessary steps at the Departmental level, action has been taken for recovery of Government dues under the provisions of Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

Construction and Allotment of Houses by DDA

106. SHRI M. RAGHUMA REDDY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that Delhi's average need of houses is about 80,000 houses a year ;

(b) whether it is also a fact that DDA which has a monopoly of building houses in Delhi has a record of building not more than 8000 to 10,000 houses a year ;

(c) the number of houses built by DDA during each of the last three years, and the number of houses allotted to the people ; and

(d) the reasons for not allotting the remaining houses ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) For the period 1981-1986 Delhi's average need of houses has been estimated to be about 65,000 dwelling units a year.

(b) and (c) During last three years DDA has constructed and allotted flats as under :

Year	No. of houses constructed	No. of houses allotted
1982-83	6,634	Information is being collected and will be laid on the Table of the Sabha.
1983-84	12,726	
1984-85	7,295	

(d) On receipt of the details of the houses constructed by the Engineering Department, the allotment is made by the Housing Department. However, at times when some areas like Trans Yamuna were not very popular, the flats were not accepted by the allottees and that is

how they remained unallotted for sometime. But these are generally offered to other registrants.

Framing of Labour Laws For Rural Workers

107. SHRI P.R. KUMARAMANGALAM : Will the Minister of LABOUR be pleased to state :

(a) whether Government are contemplating to frame labour laws on the pattern of the organised sectors to ensure that rural workers also get Medical Insurance and rest facilities and that their terms of employment are standardised and regulated ;

(b) if so, on what lines ; and

(c) details of steps taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) A proposal to enact a Central Legislation for agricultural workers was considered in various forums but it was decided that suitable legislation to regulate the working conditions and to provide for welfare of agricultural workers may be enacted by the State Governments. The State Governments were advised accordingly.

(b) and (c) Does not arise.

Remunerative Price for Agricultural Produce to The Farmers

108. SHRI P.R. KUMARAMANGALAM : Will the Minister of AGRICULTURE be pleased to state :

Steps being taken by Government by means of planned agricultural production to ensure that the present situation of market surplus of paddy, wheat and other essential commodities is averted and the farmers are ensured of a remunerative price for their produce ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : The thrust of the Govern-

ment policy is to increase the production of essential items including oilseeds and sugarcane to overcome dependence on imports. Farmers are being encouraged through various incentives and measures to increase production of these commodities. There is need to step up productivity per hectare of wheat and rice crops, so that the country's needs of foodgrains can be met from a small area, leaving scope for modified cropping patterns .

Wheat and rice are the staple food of the majority of population of the country. It is, therefore, necessary to increase the production of both these commodities to meet the food requirements to the growing population.

Labour Training Institute in North Eastern Region

109. SHRI N. TOMBI SINGH) : Will the Minister of LABOUR be pleased to state :

(a) whether Government have opened any Labour Training Institute in the North-Eastern Region ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) No, Sir.

(b) Not applicable.

(c) Ministry of Labour is not concerned with opening of Labour Training Institute. However, Industrial Training Institutes for the training of young school leavers are opened by respective State Governments/Union Territory Administrations.

Use of Hindi in Akashvani and TV Stations in Non-Hindi States

110. SHRI N. TOMBI SINGH : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the steps taken by Government to